

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**ROC.NO.107/SO/2019**

**DATED: 24.09.2019**


**NOTIFICATION No.18/SO/2019**

Sub: Designation of Senior Advocates.

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Applications and written proposals are invited by the High Court of Andhra Pradesh, from eligible Advocates for Designation of Advocates as Senior Advocates, as per Guideline No.4 of Guidelines for Designation of Advocates as Senior Advocates, 2019 framed by the High Court.

The prescribed form of consent and form of Bio-data of the application along with guidelines are placed in the official website of the High Court i.e., <http://hc.ap.nic.in> and the duly filled in applications should be sent to the Registrar General, High Court of Andhra Pradesh, along with copies of relevant documents as per the guidelines framed by the High Court, on or before 14.10.2019, 5.00 p.m.

  
**REGISTRAR (IT-cum-CPC) <sup>24/9/19</sup>**  
**I/C. REGISTRAR GENERAL**

